

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6664

ANSWERED ON:16.05.2012

BOFORS SCAM

Baitha Shri Kameshwar ;Hazari Shri Maheshwar ;Saroj Smt. Sushila;Upadhyay Seema;Verma Smt. Usha

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government has sought information from the Swedish High Commission to check the veracity and to know the implications of the statement recently issued by the former Police Chief of Sweden regarding Bofors scam;

(b) if so, the details thereof;

(c) the conclusions of the investigating agencies of India regarding the involvement of Italian businessman Quattrocchi in the said scam; and

(d) the present status of the said issue?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) No.

(b) Does not arise.

(c) & (d) On October 22, 1999, the investigating agency filed a charge sheet against the Italian businessman Mr. Quattrocchi for criminal conspiracy to cheat. As he could not be produced before the Court despite efforts of the Government of India, an application for withdrawal of the case was filed by the investigating agency, which was allowed by the Court on March 4, 2011. Consequently, Mr. Quattrocchi stands discharged from the case.